

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.291 of 2020

IN THE MATTER OF:

Nitin Sharma and Ors.

...Appellants

Versus

**Gian Chand Narang, Resolution Professional
for Apex Buildsys Ltd.**

...Respondent

For Appellants:

**Shri Gaurav Mitra, Shri Apoorav Aggarwal, Ms.
Kavya Mehrishi and Shri Adit Singh, Advocates**

For Respondent:

**Ms. Honey Satpal and Shri Viren Sharma,
Advocates (for Liquidator)**

O R D E R

17.02.2020 Advocate – Ms. Honey Satpal is present for the Respondent.

Counsel states that the Respondent is now a Liquidator of the Corporate Debtor. Appellant to correct Cause Title.

It is stated that the Promoters have already filed Company Appeal (AT) (Ins) No.274 of 2020.

Issue Notice on the Appeal as well as on limitation. Advocate – Ms. Honey Satpal for Respondent dispensed with the Notice.

List the Appeal 'for admission (after Notice)' on **3rd March, 2020**.

Respondent may file Reply before 3rd March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)